## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-59(ND)/2008

In the matter of:

Sh. Raj Kumar Divraj & Ors

....PETITIONER

Vs.

Rambagh Palace Hotel (P) Ltd.

... RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 04.10.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner : Mr. Salman Khurshid, Sr. Advocate

Mr. Abhishek Kumar Rao, Advocate Mr. Sheilesh Suman, Advocate Ms. Bhavya Bharti, Advocate

Ms. Sanchita, Advocate

For the Respondent : Dr. UK Chaudhary, Sr. Advocate

Mr. Sanjiv Sen, Sr. Advocate Mr. Himanshu Vij, Advocate

Mr. Dev Roy, Advocate ......for R-1

Mr. DD Singh, Advocate

Mr. Shyam Moorjni, Adv. ..for Respondents

## ORDER

For further arguments by the Learned Counsel for the petitioner as well as respondents, the matter is posted for hearing on 12.10.2017

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit 04.10.2017